

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
Registration T.A. No.798 of 1987
(U.P. No.14820 of 1982)

A.N.Tripathi Vs. State of U.P. & Others.

Hon.S.Zaheer Hasan, V.C.
Hon. Ajay Johri, A.M.

(By Hon.S.Zaheer Hasan, V.C.)

This Unit Petition No. 14820 of 1982 has been received on transfer to this Tribunal from the Hon. High Court of Judicature at Allahabad under Section 29 of the Administrative Tribunals Act XIII of 1985. The petitioner was a teacher in C.T. grade in Gandhi Smarak Intermediate College. He has filed this petition against Uttar Pradesh Govt. and District Inspector of Schools and the college concerned. This is not a service matter in respect of persons mentioned under Section 14 of the Act. This Tribunal has no jurisdiction to decide the case. So the file of the same be retransmitted to the Hon. High Court of Judicature at Allahabad.

Sd/-
Vice Chairman

Sd/-
Member (A)

Dated the 20th Aug., 1987

RKM



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(D. S. DUBEY)
SECTION OFFICER

Central Administrative Tribunal
Allahabad.